NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/41 & 42/2017

NAME OF THE TRANSFEROR

: CADENSWORTH INDIA LIMITED

NAME OF THE TRANSFERRE

: REDINGTON INDIA PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) PAWAN JAABA KHI

FOR HARICHANKAR MANI

Coursel for the

Pehilioner

<u>ORDER</u>

Counsel for Petitioner present. He submitted the arguments. Reserved for orders.

Sourpose de

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)